<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 226 OF 2015 & IA NOS. 371 & 372 OF 2015

Dated: 23rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Bhushan Power & Steel Ltd. Vs.			Appellant(s)
GRID Corporation of Orissa Ltd. & C	Drs.		Respondent(s)
Counsel for the Appellant(s) :	Ms. Sadapurna Mukherje Ms. Shruti Garg Mr. Raghav Pandey	ee	
Counsel for the Respondent(s) :	Mr. R. K. Mehta Ms. Himanshi Andley for	R-1	
	Mr. Rutwik Panda Ms. Anshu Malik for R-3		

<u>ORDER</u>

I.A. No. 372 of 2015 (Appln. for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.10.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd